

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4337
ANSWERED ON:20.02.2014
CLEARANCE FOR HYDRO POWER PROJECT
Meinya Dr. Thokchom

Will the Minister of POWER be pleased to state:

- (a) whether the final clearance for the Tipaimukh Hydro-Electric project has been received from the Ministry of Environment and Forests;
- (b) if so, the details thereof;
- (c) whether Bangladesh has raised some objections for this project regarding environment and seismic issues;
- (d) if so, the details thereof; and
- (e) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Environment clearance by Ministry of Environment & Forests (MoEF) has been accorded to Tipaimukh Hydro-electric Project (1500 MW) on 24.10.2008. However, regarding Forest clearance proposal for diversion of forest land falling in the State of Manipur and Mizoram have been rejected by MoEF on 29.08.2013 and 26.09.2013 respectively.

(c) to (e) : Bangladesh has raised its concern regarding the Tipaimukh Hydro- electric (Multipurpose) Project in Manipur. Meetings have been held by the Sub-Group constituted under India-Bangladesh Joint River Commission (JRC), for joint study as per agreed Terms of Reference (ToR) for Tipaimukh Project. Commissioner (Ganga), Ministry of Water Resources (MoWR) is the Coordinator for the Joint Sub Group under JRC. The first meeting of Joint Sub Group was held in New Delhi on 27-28 August, 2012, wherein the DPR was handed over to Bangladesh. Subsequently, MoWR also handed over EIA and EMP report of the project. The second meeting of Joint Sub Group was held in Dhaka on 1-2 February, 2013. MoWR vide letter dated 09.05.2013 has provided two copies of Inception Reports prepared by Institute of Water Model (IWM) and Center for Environmental and Geographic Information Services (CEGIS) Bangladesh to NHPC. Views/Comments of NHPC were submitted to MoWR vide letter dated 21.08.2013. MoWR vide letter dated 22.09.2013 has pointed out that the Member JRC, Bangladesh has stated that the data provided by Indian side is insufficient to carry out study and has requested to submit additional data. NHPC vide letter dated 29.10.2013 submitted its reply to MoWR along with certain additional available data.